## Annexure-2 Name of the corporate debtor: GRD Trucks Private Limited Date of commencement of CIRP: 28.04.2022 List of Creditors as on: 21.06.2022

List of Unsecured financial creditors (belonging to any class of creditors)

-----N I L-----

(Amount in ₹)

												(Amou	$\operatorname{aum}(x)$
Sl.	Name			Details of claim admitted					Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-								contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
				of claim	of claim	covered	related	share in		dues, that		tion	
		-		admitted		by	party?	CoC		may be			
						guarantee				set-off			